

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:6842

ANSWERED ON:17.05.2012

AMENDMENT IN MGNREGS

Joshi Shri Pralhad Venkatesh;Paswan Shri Kamlesh

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Government has initiated the steps for making Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) more rational and farmer-friendly in response to public demand;

(b) if so, the details thereof; and

(c) the steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a) to (c): The primary objective of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is to enhance the livelihood security of the rural households by providing up to 100 days of guaranteed wage employment in a year to every household on demand for doing unskilled manual work. Para 1B of Schedule I of Act as amended from time to time lists the category of works that any scheme formulated by the States under Section 4 of the Act to give effect to the provisions of the Act, shall focus upon. A large number of activities/works having significant impact on agriculture and farm sector were included in para 1B of Schedule I of the Act. Vide notification dated 4.5.2012, para 1B of Schedule I has been substantially revised to include a large number of additional activities related to water and irrigation, land development, plantation, environmental protection and conservation, horticulture, livestock, etc. to broaden the scope of works under MGNREGA and make it more farmer friendly.